

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

No. CP 44 of 2000
in R.A.42/1998
in O.A.428 of 1994.

DATE OF ORDER : 27.4.2000

BETWEEN :

A.Ramakrishna Rao.

... Applicant

GOVT OF INDIA, through its
Secretary, Ministry of Information &
Broadcasting, Sastry Bhawan,
New Delhi. (Mr.Y.N.Chaturvedi).

... Respondents

Counsel for the applicant : Mr.K.Lakshminarasimha.

Counsel for the respondents: Mr.B.Narasimha Sharma.

CORAM :

1. The Hon'ble Mr.R.Rangarajan, Member (A).
2. The Hon'ble Mr.B.S.Jai Parameshwar, Member (J).

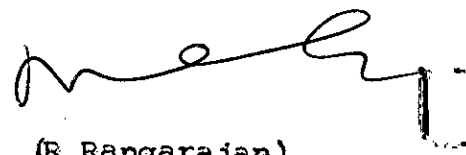
ORDER

R.Rangarajan, Member (A).

Heard Mr.Lakshman Rao P. for the applicant and Mr.M.C.Jacob
for Mr.B.Narasimha Sharma, for the respondents.

2. We do not find any reason to consider this contempt petition.
The contempt petition is closed.


(B.S.Jai Parameshwar)
Member (J)


(R.Rangarajan)
Member (A)

DATED 27th APRIL, 2000
DICTATED IN OPEN COURT

r.s.